

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

IA 106214/2018, in Petition(s) for Special Leave to Appeal (Cr1.)
No(s). 6691/2018

RAM NARESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 29-11-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua sole respondent but no one has entered appearance on his behalf. Viewed thus, matter be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL
Registrar

MG